

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 563 of 2000

Tuesday, this the 30th day of May, 2000

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

1. KP Viswarajan, S/o Late KP Krishnan,
Lower Division Clerk,
Passport Office, Kozhikode
(Residing at 'Krishna Soudam',
Thuruthiad, Post Puthiyara,
Kozhikode) ...Applicant

By Advocate Mr. Shafik MA

Versus

1. Union of India represented by
Secretary to the Government of India,
Ministry of External Affairs, New Delhi.
2. The Chief Passport Officer &
Joint Secretary (CPV),
Ministry of External Affairs, New Delhi.
3. The Passport Officer,
Passport Office, Kozhikode. ..Respondents

By Advocate Mr. SK Balachandran, ACGSC

The application having been heard on 30th May, 2000,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

The applicant seeks to quash A1 and A4 to the extent
those relate to the applicant, to declare that he is entitled
to be retained at Kozhikode Passport Office in preference to
others who are having more length of service in the said
office, considering his personal problems and to direct the
2nd respondent to consider and pass appropriate orders on A5
representation within a time limit and to keep the operation
of A1 order in abeyance till such time.



..2..

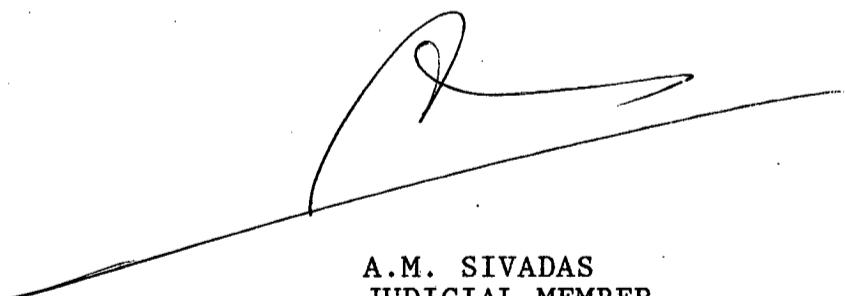
2. When the OA was taken up, the learned counsel appearing for the applicant submitted that it is suffice to direct the 2nd respondent to consider and pass appropriate orders on A5 representation dated 19-5-2000 within a time frame, keeping in abeyance A1 order of transfer to the extent it relates to the applicant till the disposal of A5 representation.

3. The learned counsel appearing for the respondents submitted that there is no objection in adopting such a course.

4. Accordingly, the 2nd respondent is directed to consider and pass appropriate orders on A5 representation dated 19-5-2000 as expeditiously as possible. A1 order to the extent it relates to the applicant shall be kept in abeyance till the disposal of A5 representation.

5. The original application is disposed of as above. No costs.

Tuesday, this the 30th day of May, 2000

A handwritten signature in black ink, appearing to read 'A.M. SIVADAS', is written over a diagonal line. The signature is fluid and cursive, with a large, stylized 'A' at the beginning.

A.M. SIVADAS
JUDICIAL MEMBER

ak.

List of Annexures referred to in this Order:

1. A1 - True copy of the Order No. V.IV/584/3/99 dated 5-4-2000 issued on behalf of the 2nd respondent.
2. A4 - True copy of the Order No. V.IV/584/3/99 dated 10-5-2000 issued on behalf of the 2nd respondent.
3. A5 - True copy of the representation dated 19-5-2000 submitted by the applicant to the 2nd respondent.